## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing



## T.A./61/143/2020

This the 18<sup>th</sup> day of October, 2021

## **HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Wahid Hussain Malik	Applicant.
Advocate: Mr.Dhiraj Choudhary	
Versus	
State of Jammu & Kashmir & Others.	
	Respondents
Advocate:- Mr.Amit Gupta, AAG	
Mr. Navyug Sethi for private respondent	
OPDEDIOPALI	

## ORDER<u>|ORAL|</u>

Learned counsel for the applicant submits that he does not want to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

(ANAND MATHUR) MEMBER (A)

/kdr/